

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 5928
TO BE ANSWERED ON 10.04.2017
NEW SWARNIM YOJANA

5928. SHRI P.V. MIDHUN REDDY:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has launched a new Swarnim Yojana for the women belonging to TapsilJatiAdibasiPraktanSainik, Scheduled Tribes Sub-Plan region;
- (b) if so, the salient features of the said scheme and details of the funds allocated alongwith number of women benefitted under this scheme in the country, State/UT-wise including in Andhra Pradesh and West Bengal; and
- (c) the details of the schemes being run at present for the women belonging to TJAPS Scheduled Tribes sub-plan in Andhra Pradesh and West Bengal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): Ministry of Tribal Affairs(MoTA) has not launched any new scheme namely Swarnim Yojana for the women belonging to Scheduled Tribes Sub Plan region.

(c): No specific scheme being run by the MoTA for the women belonging to TJAPS Scheduled Tribes Sub-Plan in Andhra Pradesh and West Bengal. However, Government has adopted a multi-pronged strategy for overall development of tribal people across the country including tribal women, which takes care of necessary support for education, health, sanitation, water supply, livelihood etc. The major part of infrastructural development activities is carried out through various schemes/programmes of concerned Central Ministries and the State Governments, while the Ministry of Tribal Affairs through its Special Area Programmes i.e. Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and Grants under Article 275(1) alongwith other Central Sector / Centrally Sponsored Schemes provides additive to these initiatives by way of plugging critical gaps.

During the current financial year, the Ministry has impressed upon the State Governments at least 30% of the budgetary support for women beneficiaries in the projects under Special Central Assistance (SCA) to Tribal Sub-Plan (TSP) and Grants under Article 275(!).

In addition, National Scheduled Tribes Finance and Development Corporation (NSTFDC) under the Ministry of Tribal Affairs, promotes entrepreneurial development amongst Scheduled Tribes. This Corporation provides concessional financial assistance to individuals or groups of STs for undertaking self-employment income generation activities through its channelizing agencies. Further, Tribal Co -Operative Marketing Development Federation of India Limited (TRIFED) imparts skill development and capacity building training to tribal Minor Forest Produce (MFP) gatherers and tribal artisans.
